

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/CAA/73/2017
NAME OF THE TRANSFEROR : HINDUJA FOUNDRIES LTD
NAME OF THE TRANSFERRE : ASHOK LEYLAND LIMITED
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. H. ARVINDH PANDIAN (Senior Counsel)
For. HARI SHANKAR MANI.



ORDER

Shri P.H. Arvinth Pandian, Senior Counsel for Petitioner present. Heard.
Orders reserved.


(Ch.Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)